

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
[SAMADHAN SAMAROH]
PROCEEDINGS OF

CIVIL APPEAL NO.2618/2024

ALOK CHANDRA PAL (D) THR ITS LRS.

Appellant(s)

VERSUS

CHANDAN SINGH (D) THR ITS LRS.

Respondent(s)

Date : 22-08-2026

PRESENT :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE VIJAY BISHNOI
MS. MADHAVI DIVAN, SENIOR ADVOCATE
MR. ROHIT KUMAR SINGH, ADVOCATE-ON-RECORD

For Appellant(s) : Mr. Shree Pal Singh, AOR

For Respondent(s) : Mr. Md. Farman, AOR

1. As per office report, the settlement deed is not signed by appellant no.3 and it is reported that respondent nos.1 and 2 are dead.

2. List the matter in the Regular Court.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)